

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 222 of 2013 &  
I.A. No. 336 of 2013**

**Dated :15<sup>th</sup> April, 2014**

**In the matter of:**

**M/s GMR Vemagiri Power Gen. Ltd. ....Appellant(s)**

**Versus**

**Andhra Pradesh Elec. Reg. Comm. & Ors. ...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

**07.05.2014.**

**COURT MASTER**